

For Immediate Release

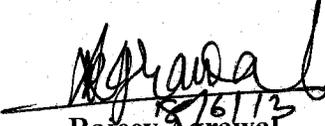
Information note to the press (Press Release No. 43/2013)

TELECOM REGULATORY AUTHORITY OF INDIA

Extension of time for receiving comments on draft amendments to the Interconnection Regulations applicable for Digital Addressable Cable Television Systems (DAS) and Tariff Order applicable for all addressable systems.

New Delhi, 18th June 2013 : The Telecom Regulatory Authority of India (TRAI) released draft amendments to the Interconnection Regulations applicable for Digital Addressable Cable Television Systems (DAS) and Tariff Order applicable for all addressable systems on 04th June 2013, inviting written comments from the stakeholders by 18th June, 2013.

2. On request of the stakeholders, the last date for receipt of written comments has been extended up to **26.06.2013**. The comments may be sent, preferably in electronic form to Shri Wasi Ahmad, Advisor (B&CS), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, New Delhi – 110 002, on the e-mail address advbcs@traigov.in / traicable@yahoo.co.in.


Rajeev Agrawal
Secretary, TRAI